

**BEFORE THE NATIONAL COMPANY LAW
TRIBUNAL
MUMBAI BENCH**

IN

COMPANY PETITION (IB) No. 3994 of 2019

In the matter of:

VARUN SACKS PVT. LTD. ...Corporate Debtor

Versus

VANDANA ENTERPRISES PVT. LTD. ...Operational Creditor

(applicant of CIRP)

List of Creditors under Regulation 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations by Pramod Kumar Dokania (Interim Resolution Professional) under the Insolvency and Bankruptcy Code 2016.

1. The application for Corporate Insolvency Resolution Process filed by Vandana Enterprises Private Limited (operational Creditor) under section 8 & 9 of the Insolvency and Bankruptcy Code read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by Hon'ble NCLT Mumbai Bench vide order no C.P.(IB) 3994/MB/2019 dated 29th July 2021 (Order receipt date 4th August 2021) wherein Pramod Kumar Dokania, the undersigned was appointed as Interim Resolution Professional who is directed to take

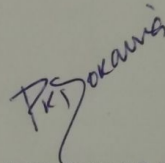
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necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.

2. In Compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation 2016, a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed at Annexure A in quadruplicate.

INTERIM RESOLUTION PROFESSIONAL

In the matter of VARUN SACKS PRIVATE LIMITED



(PRAMOD KUMAR DOKANIA)

IBBI/IPA-001/IP-P-01994/2020-2021/13062

Place : Pune

Date : 25th August 2021

M/s Varun Sacks Private Limited

List of Creditors

As on 29th July 2021 (date of Insolvency Commencement Date)

Sr No	Name of Creditors	Address	Amt Claimed by Creditors (In Rs. Cr.)	Amount admitted (In Rs. Cr.)	Security interest in respect of such claim (in Rs. Cr.)	
1	Punjab National Bank (Financial Creditor) Note 1	Circle SASTRA Centre, PNB House, Kingsway, Nagpur - 44001	4.55	4.55	4.34	Note 2
2	Maharashtra State Electricity Distribution Co. Ltd. - MSEDCL - (Operational Creditor)	Office of the Superintending Engineer, Praskash Bhavan, Link Road, Sadar, Nagpur - 440001	0.10	-	0.02	
3	Rainbow Polychem (Operational Creditor)	Plot No 05, Khandan Layout , Meghraj Nagar, MIDC Turning T Point, Wadi, Nagpur - 440023	0.73	0.52	NIL	Note 3
4	Overseas Polymers Pvt Ltd (Operational Creditor)	901, Ackruti Star, MIDC, Andheri (East) Mumbai - 400093	0.10	0.05	NIL	Note 3
5	Bagaria Plastics (Operational Creditor)	S No 8293, Kamal Height Appt. Above BJP Office, Flat No 1-2, Sangli Miraj Road, Vishrambag, Sangli - 416 416	0.16	0.16	NIL	
6	Vijay Enterprises - Prop: Mr Vijay Agrawal (Operational Creditor)	H No. 321/A, Juni Oli, P.O. Kampthee, Nagpur- 441002	0.43	0.26	NIL	Note 3
7	Vandana Enterprises Pvt Ltd (Operational Creditor)	ZAL Compound, Residency Road, Sadar, Nagpur - 440001	0.40	0.25	NIL	Note 3
8	Hasrh and Company (Operational Creditor)	C/O Aaditya Ompraskash Mundra, Bartan Bazar, Laxmibai Ward, GONDIA - 441601	0.03	0.02	NIL	Note 3
9	Vidit Agrawal (Other Creditor)	V.K. Surana & Co, 1st Floor, VCA Complex, Civil Lines, Nagpur - 440001	0.10	0.10	NIL	
	Total		6.59	5.91	4.36	

Note

1. Initially Term loan and Cash Credit facility was sanctioned and disbursed by easrwhile Oriental Bank of Commerce which has been merged with Punjab National Bank w.e.f 1.4.2020 and hence all the liabilities and Charges stands transferred/assigned to punjab national bank.

2. Security Interest is a equitable mortgage on Factory Land and Building, Plant and Machienry and Stock and Debts. Value of security interest is based on old values determined by Valuers , subject to validation of such valuation and revaluation to be done in CIRP Process
Further value of security interest does not include personal gurantee amount by the Directors.

3. Interest Claimed by Sundry Creditors yet to be verified with available agreements, if any; hence not admitted as of now.

P. J. J. J.